

ORISSA HIGH COURT

FILING REPORT AS ON :04/06/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0004213/2021	BHARAT KHUNTIA VS STATE OF ODISHA	MANAS CHAND VS	BANAPUR P.S. /48 /2021 () //
2	BLAPL/0004214/2021	KANGURU BHUYAN VS STATE OF ODISHA	N.N.MOHAPATRO VS	DIGAPAHANDI /250 /2020 () //
3	BLAPL/0004215/2021	UMESH BAG VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KASHIPUR /95 /2019 () //
4	BLAPL/0004216/2021	HEMARAJ KARUAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	/ /0 () //
5	BLAPL/0004217/2021	ABHI SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	CUTTACK SADAR /103 /2020 () //
6	BLAPL/0004218/2021	RAGHUNATH SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	BUGUDA /259 /2017 () //
7	BLAPL/0004219/2021	SK. ASLAM VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	TITILAGARH /169 /2021 () //
8	BLAPL/0004220/2021	PABITRA NAYAK VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	RANPUR /55 /2021 () //
9	BLAPL/0004221/2021	KRUSHNA SWAIN @ KRUSHNA CHANDRA SWAIN (2) VS STATE OF ODISHA	VS VS	GANGAPUR (ASKA) /59 /2003 () //
10	BLAPL/0004222/2021	BIBHUTI BHUSAN TRIPATHY VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BALANGA /135 /2018 () //
11	BLAPL/0004223/2021	PRINCE KUMAR VS STATE OF ODISHA	BYOMOKESH SAHOO VS	MAHULPALI /41 /2021 () //

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12	BLAPL/0004224/2021	JUDHISTIR NAG VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	TARBHA /200 /2020 () //
13	BLAPL/0004225/2021	MAHESH CHALAN VS STATE OF ODISHA	BIJAYA KUMAR PARIDA VS	MATHILI /15 /2021 () //
14	BLAPL/0004226/2021	SANJAY KHETI VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	HARABHANGA /46 /2020 () //
15	BLAPL/0004227/2021	BUDHIA@SARAT SETHI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CHOUDWAR /594 /2020 () //
16	BLAPL/0004228/2021	BHAKTA CHARAN DANGA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BAUNISUNI /145 /2019 () //
17	BLAPL/0004229/2021	GAJENDRA SUNA @ SENA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BURLA /601 /2020 () //
18	BLAPL/0004230/2021	KISHOR NAIK VS STATE OF ODISHA	BHOJARAJ SETH VS	THUAMUL RAMPUR /43 /2021 () //
19	BLAPL/0004231/2021	MANOJ SINGH VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KOKSARA /209 /2020 () //
20	BLAPL/0004232/2021	JITEN SUNA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	KOMNA PS /151 /2013 () //
21	BLAPL/0004233/2021	KISAN PATEL VS STATE OF ODISHA	AVIJIT PATNAIK VS	/ /0 () //
22	BLAPL/0004234/2021	AJAY YADAV VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /73 /2021 () //
23	BLAPL/0004235/2021	SHANKAR HINDIA	ASIT KUMAR JENA	MATHILI /138 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004236/2021	PUSPALATA SAHOO	MANOJ KUMAR MALLICK	TANGI /32 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0004237/2021	ALEKHA BEHERA	JAGANNATH KAMILA	BISWANATHPUR /54 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004238/2021	SWADHIN KUMAR SAHU @ PAPU	SANGRAM KU DAS	MOTANGA /40 /2021
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0004239/2021	SIMANCHAL KALAR	BISWARANJAN MAHAPATRA	UMERKOTE /296 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004240/2021	BASANTA MUNDA	BISWAJIT RANJAN TRIPATHY	NAKTIDEUL /45 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0004241/2021	ARUP KUMAR BENYA	JAJATI KESHARI KHUNTIA	MACHHKUND /4 /2017
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0004242/2021	BHIMASEN MOHAPATRA	PARTHA SARATHI NAYAK	KANIHA /131 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0004243/2021	S.PRASAD RAO @ PREMA	JUGALA KISHORE PANDA	BERHAMPUR SADAR /85 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0004244/2021	ARUN KUMAR NANDA	JUGALA KISHORE PANDA	BERHAMPUR SADAR /85 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0004245/2021	SUJIT KUMAR DAS @ PAPU	JUGALA KISHORE PANDA	GOSANINUAGAM /40 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0004246/2021	BALARAM BEHERA @ PANDA	JUGALA KISHORE PANDA	GOSANINUAGAM /40 /2021
		VS	VS	()

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35	BLAPL/0004247/2021	STATE OF ODISHA RAMESH @ BABULI NAIK VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /30 /2020 ()
36	BLAPL/0004248/2021	STATE OF ODISHA JHUNA @ SIDHANTA RANJAN NAYAK VS	AMLAN SHAKTI PAUL VS	// NAYAGARH /103 /2021 ()
37	BLAPL/0004249/2021	STATE OF ODISHA TAPAN ROUT VS	JUGALA KISHORE PANDA VS	// / /0 ()
38	BLAPL/0004250/2021	STATE OF ODISHA IRSHAD VS	JUGALA KISHORE PANDA VS	// ORKEL /141 /2019 ()
39	CONTC/0003146/2021	STATE OF ODISHA B.SATYANARAYAN VS	SUBRATA PANDA VS	// / ()
40	CONTC/0003147/2021	SIDHESWAR BALIRAM PONDER BINATI BEHERA VS	ADV. VS	// / ()
41	CONTC/0003148/2021	MINARVA SAMANTARAY JYOTIRANJAN SENAPATI VS	ADV. VS	// / ()
42	CONTC/0003149/2021	MONA SHARMA,IAS PRAMOD KUMAR BEHERA VS	ADV. VS	// / ()
43	CONTC/0003150/2021	MONA SHARMA,IAS CHANDRADHWAJA NAIK VS	ADV VS	// / ()
44	CONTC/0003151/2021	SATYABRATA SAHOO, IAS KEONJHAR DISTRICT TRUCK OWNERS ASSOCIATION VS	MATHON DAS VS	// / ()
45	CRLA/0000265/2021	SURENDRA KUMAR, IAS TUKU PADHY VS STATE OF ODISHA	RABINDRA KU. PATTNAIK VS	// / /0 () //

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46	CRLA/0000266/2021	DEEPAK KUMAR SAHU @ CHIKU VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	/ /0 () //
47	CRLA/0000267/2021	KISHORE SENAPATI VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	DHAMA /26 /2021 () //
48	CRLMA/0000125/2021	SAMIM KHAN @ M.D SAMIM VS STATE OF ODISHA	DEBASNAN DAS VS	KANAS /132 /2020 () //
49	CRLMA/0000126/2021	SAMIMKHAN@M.DSAMIM VS STATE OF ODISHA	DEBASNAN DAS VS	KANAS /156 /2020 () //
50	CRLMC/0001050/2021	BIJAY KUMAR NAIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 () //
51	CRLMC/0001051/2021	SAMIMKHAN@M.DSAMIM VS STATE OF ODISHA	DEBASNAN DAS VS	KANAS /156 /2020 () //
52	CRLMP/0000864/2021	JITENDRA KUMAR APAT VS ASST. CONSERVATOR OF FOREST, BONSAI FOREST DIVISION	CHINMAYA KUMAR NAYAK VS	/ /0 () //
53	CRLMP/0000865/2021	SUJATA MALLIK VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	BARI /78 /2021 () //
54	CRLMP/0000866/2021	LIPI SETHY VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	RAGHUNATHPUR /62 /2021 () //
55	JCRLA/0000025/2021	GAGAN @ GAGINI PATRA VS STATE OF ODISHA	ADV. VS	POLASARA PS /125 /2017 () //
56	RSA/0000051/2021	FARIDA BAI @ FAREEDA BAI VS K.NIRMALA	PRAFULLA KUMAR RATH VS	/ / () //
57	TRP(C)/0000184/2021	BHARATI ACHARYA	BISWAJIT MOHAPATRA	/ /

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		VS	VS	0
58	WP(C)/0017246/2021	REBATI KANTA ACHARYA SRIANGA KUMAR PARIDA	PRASANNA KUMAR BEHERA	//
		VS	VS	0
59	WP(C)/0017247/2021	STATE OF ORISSA MINARVA SAHOO	BICHITRA NARAYAN SATAPATHY	//
		VS	VS	0
60	WP(C)/0017248/2021	STATE OF ODISHA SK.AJIMUDDIN	RAMAKANTA PANDA	//
		VS	VS	0
61	WP(C)/0017249/2021	STATE OF ODISHA UTKALIKA DAS	ABHAYA KUMAR PARIDA	//
		VS	VS	0
62	WP(C)/0017250/2021	STATE OF ORISSA AJAY KUMAR CHOUDHURY	DHIRENDRA KU.MOHAPATRA	//
		VS	VS	0
63	WP(C)/0017251/2021	REGIONAL TRANSPORT OFFICER, SUNDARGARH ARUN DISIRI	DHIRENDRA KU.MOHAPATRA	//
		VS	VS	0
64	WP(C)/0017252/2021	KOTAK MAHINDRA BANK LTD. LILARANI SWAIN	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
65	WP(C)/0017253/2021	STATE OF ODISHA PRASANTA KUMAR BHUYAN	SABYASACHI MISHRA	//
		VS	VS	0
66	WP(C)/0017254/2021	STATE OF ODISHA ASHOK KUMAR SAHOO	SAKTI KUMAR SENAPATI	//
		VS	VS	0
67	WP(C)/0017255/2021	CUTTACK DEVELOPMENT AUTHORITY M/S. ORIENT CONSTRUCTIONS PVT. LTD.	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
68	WP(C)/0017256/2021	STATE OF ODISHA SWADHIN KUMAR SAHOO	RABINDRA KU. PATTANAIAK	//
		VS	VS	0

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69	WP(C)/0017257/2021	CEO, TPCODL SOURAVAMOY DAS VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// // 0 //
70	WP(C)/0017258/2021	SANTOSHI BARIK VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
71	WP(C)/0017259/2021	JAWAHAR LAL GUPTA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
72	WP(C)/0017260/2021	MANORANJAN DASH VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
73	WP(C)/0017261/2021	BANAMBER SAHOO VS ODISHA STATE CIVIL SUPPLY CORPORATION LTD.	HIMANSHU SEKHAR MISHRA VS	// 0 //
74	WP(C)/0017262/2021	MADHUSMITA SAHOO VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
75	WP(C)/0017263/2021	UMAKANTA DAS VS PRINCIPAL SECY. FOREST AND ENVIRONMENT DEPT.	RABINDRA KUMAR PATNAIK VS	// 0 //
76	WP(C)/0017264/2021	JAYASHREE SAMANTARAY @ SWAIN VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
77	WP(C)/0017265/2021	SULOCHANA MAHALIK VS STATE OF ODISHA	PRAVASH CH. JENA VS	// 0 //
78	WP(C)/0017266/2021	BIDYADHAR PANDA VS STATE OF ODISHA	BICHITRA NARAYAN SATAPATHY VS	// 0 //
79	WP(C)/0017267/2021	PRADEED KUMAR NAYAK VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //

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80	WP(C)/0017268/2021	GOUTAM MAHARANA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// 0 //
81	WP(C)/0017269/2021	SRI MAA VIDYAPITHA PARADEEPGARH VS STATE OF ODISHA	SAMARENDRA PATTANAİK VS	// 0 //
82	WP(C)/0017270/2021	HRUSIKESH PATNAİK VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
83	WP(C)/0017271/2021	NARISHAKTI WOMENS SELF HELP GROUP VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
84	WP(C)/0017272/2021	LATIKA NANDA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
85	WP(C)/0017273/2021	LATIKA NANDA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
86	WP(C)/0017274/2021	PRADYUMNA KUMAR MISHRA VS RM, SBI	SANJIB KUMAR BHANJADEO VS	// 0 //
87	ABLAPL/0006908/2021	PRADIP PAIKARAY VS STATE OF ODISHA	ARUN KU. BUDHIA VS	PIPLI /234 /2021 0 //
88	ABLAPL/0006909/2021	SRIDHAR SAMANTARAY @ SRINIBASH SAMANTARAY VS STATE OF ODISHA	BIJAY KUMAR PARIDA VS	PIPLI /233 /2021 0 //
89	ABLAPL/0006910/2021	DHIRENDRA KUMAR PRADHAN VS STATE OF ODISHA	MANAS CHAND VS	CHANDAPUR /77 /2021 0 //
90	ABLAPL/0006911/2021	ALOK JENA VS STATE OF ODISHA	BIJAY KUMAR NAYAK VS	MANGALPUR /253 /2021 0 //
91	ABLAPL/0006912/2021	BICHITRA MOHANTY	PANCHANAN PANIGRAHI	BHUBAN /193 /2021

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		VS	VS	()
92	ABLAPL/0006913/2021	STATE OF ODISHA SANTOSH KUMAR SAHU	PANCHANAN PANIGRAHI	// BALIMI /88 /2021
		VS	VS	()
93	ABLAPL/0006914/2021	STATE OF ODISHA TOFAN BISWAL	ANUGRAHA NARAYAN SAMANTARAY	// PARADEEP LOCK /153 /2021
		VS	VS	()
94	ABLAPL/0006915/2021	STATE OF ODISHA KARTIK BHOI	CHINMAYA MOHANTY	// AIR FIELD P.S. /180 /2021
		VS	VS	()
95	ABLAPL/0006916/2021	STATE OF ODISHA SURESH KUMAR RAO	SOMANATH SATAPATHY	// / /0
		VS	VS	()
96	ABLAPL/0006917/2021	STATE OF ODISHA HRUDANANDA PARIDA	GHANASHYAM DASH	// DHARMASALA /263 /2021
		VS	VS	()
97	ABLAPL/0006918/2021	STATE OF ODISHA ASHIRBAD BEHERA @ ALOK KUMAR BEHERA	ANJAN KUMAR BISWAL	// KAPTIPADA /96 /2021
		VS	VS	()
98	ABLAPL/0006919/2021	STATE OF ODISHA RESHMI PARWEEN @ UMME SWALEHA	BISWARANJAN DALAI	// SALIPUR /105 /2021
		VS	VS	()
99	ABLAPL/0006920/2021	STATE OF ODISHA SILU @ SWARAJ SAHOO	BISWARANJAN DALAI	// / /0
		VS	VS	()
100	ABLAPL/0006921/2021	STATE OF ODISHA PRIYARANJAN NAYAK	PRAFULLA KUMAR BISWAL	// AUL /142 /2021
		VS	VS	()
101	ABLAPL/0006922/2021	STATE OF ODISHA PRIYARANJAN NAYAK	SURENDRA KUMAR BISWAL	// AUL /142 /2021
		VS	VS	()
102	ABLAPL/0006923/2021	STATE OF ODISHA ASHIS KUMAR MOHANTY	BIJAYA KUMAR RAGADA	// KHANDAGIRI P.S. /11 /2021
		VS	VS	()

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103	ABLAPL/0006924/2021	STATE OF ODISHA GATIKRUSHNA SETHY VS	ARIJEET MISHRA VS	// PATNA /68 /2021 ()
104	ABLAPL/0006925/2021	STATE OF ODISHA SK. NASIR AKTAR @ CHUNEI VS	ARIJEET MISHRA VS	// MANGALA BAG /101 /2021 ()
105	ABLAPL/0006926/2021	STATE OF ODISHA SK. TAMLI @ SK. TAMID ALI VS	ARIJEET MISHRA VS	// DHARMASALA /253 /2021 ()
106	ABLAPL/0006927/2021	STATE OF ODISHA RANJAN TANDI VS	BHOJARAJ SETH VS	// BHAWANIPATNA SADAR /112 /2021 ()
107	ABLAPL/0006928/2021	STATE OF ODISHA SUVENDU PRATAP ROUT VS	BALARAM NAYAK VS	// DHENKANAL SADAR /208 /2021 ()
108	ABLAPL/0006929/2021	STATE OF ODISHA NILAMBAR KANTA VS	J.N.PANDA VS	// JAIPATNA /125 /2021 ()
109	ABLAPL/0006930/2021	STATE OF ODISHA UTKAL KESHARI KHUNTIA @ LULU VS	ARIJEET MISHRA VS	// PATKURA /294 /2021 ()
110	ABLAPL/0006931/2021	STATE OF ODISHA SK. AZHARUDDIN @ AJU VS	ARIJEET MISHRA VS	// MANGALA BAG /101 /2021 ()
111	ABLAPL/0006932/2021	STATE OF ODISHA PRAMOD PARIDA VS	PRATYUSHA NAIDU VS	// GOSANINUAGAM /66 /2021 ()
112	ABLAPL/0006933/2021	STATE OF ODISHA SADASIBA SWAIN VS	RAMDAS ACHARY VS	// LINGARAJ P.S. /141 /2021 ()
113	ABLAPL/0006934/2021	STATE OF ODISHA BHASKAR PATRA VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	// KHANTAPADA /160 /2021 () //

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114	ABLAPL/0006935/2021	HIMANSU BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	CHOUDWAR /222 /2021 () //
115	ABLAPL/0006936/2021	RASHMIRANJAN NAYAK VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	SIMULIA /15 /2021 () //
116	ABLAPL/0006937/2021	BHARATA PRAHDAN VS STATE OF ODISHA	SANJIT MISHRA VS	PURI SADAR /168 /2021 () //
117	ABLAPL/0006938/2021	ANKURA CHANDRA PRADHAN VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	JENAPUR /90 /2021 () //
118	ABLAPL/0006939/2021	DEBI PRASAD TRIPATHY VS STATE OF ODISHA	SIDHARTHA MISHRA VS	CHAULIAGANJA /190 /2021 () //
119	ABLAPL/0006940/2021	PRAFULLA KUMAR SAHOO @ PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	PRANAV CH. JENA VS	BOLAGARH P.S. /74 /2021 () //
120	ABLAPL/0006941/2021	NISHITHA RANJAN NANDA VS STATE OF ODISHA	V.NARASINGHA VS	LAXMISAGAR P.S. /76 /2021 () //
121	ABLAPL/0006942/2021	DURYADHAN HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	BORIGUMMA /73 /2021 () //
122	ABLAPL/0006943/2021	SURENDRA HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	BORIGUMMA /73 /2021 () //
123	ABLAPL/0006944/2021	SANJAY DASH VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL TOWN /282 /2021 () //
124	ABLAPL/0006945/2021	DUARI BEHERA VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANTALA /124 /2021 () //
125	ABLAPL/0006946/2021	KUNA @ DEEPTIRMAYA MOHANTY @ DIPTIRANJAN MOHANTY VS STATE OF ODISHA	RAMDAYAN MOHANTY VS	SARANAKUL /60 /2021 () //

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		VS	VS	()
		STATE OF ODISHA		//
126	ABLAPL/0006947/2021	SAMIR HANTAL	AMULYA RATNA PANDA	JEYPORE TOWN /61 /2021
		VS	VS	()
		STATE OF ODISHA		//
127	ABLAPL/0006948/2021	BIJAYITA SAMAL	DEEPAK KUMAR SAHOO	KENDRAPARA SADAR /224 /2021
		VS	VS	()
		STATE OF ODISHA		//
128	ABLAPL/0006949/2021	BABULU @ SATYANAND PRADHAN	PARTHA SARATHI NAYAK	N.T.P.C. /69 /2021
		VS	VS	()
		STATE OF ODISHA		//
129	ABLAPL/0006950/2021	MIR DIL @ MIR DILWAR	JAYAKRISHAN MOHAPATRA	DHUSURI /98 /2021
		VS	VS	()
		STATE OF ODISHA		//
130	ABLAPL/0006951/2021	MIR AKRAM @ MIR WASIM AKTAR KADIR	JAYAKRISHNA MOHAPATRA	DHUSURI /98 /2021
		VS	VS	()
		STATE OF ODISHA		//
131	ABLAPL/0006952/2021	PRASANTA KUMAR BEHERA @ TIKILA	JAYAKRISHNA MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
132	ABLAPL/0006953/2021	CHUGULU @ RAMESH SAHOO	SUSAMPAD HOTA	PARADEEP LOCK /149 /2021
		VS	VS	()
		STATE OF ODISHA		//
133	ABLAPL/0006954/2021	SIBASANKAR SAHOO	SAMARENDRA BAHADUR	PIRAHAT P.S /79 /2021
		VS	VS	()
		STATE OF ODISHA		//
134	ABLAPL/0006955/2021	KALIA@ SAMIRA OJHA	AVIRAM PATRA	BALIANTA P.S. /35 /2016
		VS	VS	()
		STATE OF ODISHA		//
135	ABLAPL/0006956/2021	ABDUL KALAM KHAN	AMLAN SHAKTI PAUL	BALIPATNA /123 /2021
		VS	VS	()
		STATE OF ODISHA		//
136	WPC(OAC)/0001065/2012	AJAY KUMAR MOHAPATRA	M/S J.K. LENKA, P.K. BEHERA	/ /
		VS	VS	()

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FILING REPORT AS ON :04/06/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	WPC(OAC)/0001093/2012	STATE OF ODISHA SURENDRA NATH PAL VS	M/S JAYDEV SENGUPTA, D.K. PANDA, G. SINHA, A. MISHRA, S. MISHRA, P.P. BEHERA VS	// ()
138	CONTC(CP)/0000019/2016	STATE OF ODISHA CHHANDA CHARAN MOHAPATRA VS	M/S LOKANATH RATH, J.B. SWAIN, B.K. BARIK VS	// ()
139	RVWPET(RP)/0000014/2017	BISHNU PADA SETHI, COMMISSIONER-CUM-SECRETARY CHHANDA CHARAN MPHAPATRA VS STATE OF ODISHA	M/S LOKANATH RATH, J.B. SWAIN, B.K. BARIK VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :04/06/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	164/2021 WPC(OAC)/1065/2012	AJAY KUMAR MOHAPATRA-MP	
2	283/2021 RSA/51/2021	FARIDA BAI @ FAREEDA BAI-MP	PRAFULLA KUMAR RATH
3	285/2021 CRLREV/43/2021	SRITAM NAIK-MP	SUBRATA PANDA
4	522/2021 CRLA/132/2016	BHAGABAN BEHERA-MP	DEEPAK KUMAR MOHAPATRA
5	523/2021 CRLA/648/2016	ANANDA NAYAK-MP	M/S.AMULYA RATNA PANDA
6	569/2021 BLAPL/4214/2021	KANGURU BHUYAN-MP	N.N.MOHAPATRO
7	570/2021 BLAPL/505/2021	KARIMI CHAITANYA-MP	S.S.RAY (2)
8	571/2021 BLAPL/3724/2021	JAYARAM MUDULI-MP	RAJIB LOCHAN PATTNAIK
9	572/2021 BLAPL/4031/2021	KRUPASINDHU KISHAN@KRUPASINDHU KISSAN-MP	RAJENDRA NARAYAN ROUT
10	573/2021 BLAPL/4249/2021	TAPAN ROUT-MP	JUGALA KISHORE PANDA
11	7810/2021 WP(C)/17246/2021	SRIANGA KUMAR PARIDA-MP	PRASANNA KUMAR BEHERA
12	7811/2021 WP(C)/12589/2021	ANIL KUMAR PATTJOSHI-MP	SUBRATA PANDA
13	7812/2021 WP(C)/17252/2021	LILARANI SWAIN-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
14	7813/2021 WP(C)/15960/2021	SUKANTA SETHI-MP	SAMEER KUMAR DAS
15	7814/2021 WP(C)/17253/2021	PRASANTA KUMAR BHUYAN-MP	SABYASACHI MISHRA
16	7815/2021 WP(C)/17256/2021	SWADHIN KUMAR SAHOO-MP	RABINDRA KU. PATTANAIAK
17	7816/2021 WP(C)/17258/2021	SANTOSHI BARIK-MP	BISWABIHARI MOHANTY
18	7817/2021 WP(C)/16767/2021	KRUSHNA CHANDRA SAMANTARAY-MP	M/S MANOJ MISHRA (SR. ADV.), TANMAY MISHRA, B
19	7818/2021 WP(C)/17259/2021	JAWAHAR LAL GUPTA-MP	MOHENDRA KUMAR MOHAPATRO
20	7820/2021 WP(C)/12333/2021	BIPIN KUMAR SAHOO-MP	UMESH CHANDRA MOHANTY
21	7821/2021 WP(C)/11170/2021	LAXMIDHAR JENA-MP	UMESH CHANDRA MOHANTY
22	7822/2021 WP(C)/10699/2021	NALINIKANTA BISWAL-MP	UMESH CHANDRA MOHANTY
23	7823/2021 WP(C)/17010/2021	SURAMA SWAIN-MP	BINAYAK PRASHAD MOHANTY
24	7824/2021 WP(C)/17261/2021	BANAMBER SAHOO-MP	HIMANSHU SEKHAR MISHRA
25	7825/2021 WP(C)/17262/2021	MADHUSMITA SAHOO-MP	SURENDRA KUMAR GARTIA
26	7826/2021	JAYASHREE SAMANTARAY @ SWAIN-MP	BIBEKANANDA BHUYAN

27	WP(C)/17264/2021 7827/2021	PRADEED KUMAR NAYAK-MP	BIBEKANANDA BHUYAN
28	WP(C)/17267/2021 7828/2021	MANORANJAN DASH-MP	AVIJIT MISHRA
29	WP(C)/17260/2021 7829/2021	PRADEEP KUMAR MALLICK-MP	DEEPAK KUMAR MOHAPATRA
30	WP(C)/12995/2021 7830/2021	GOUTAM MAHARANA-MP	BISWAJIT PASAYAT
31	WP(C)/17268/2021 7831/2021	NARISHAKTI WOMENS SELF HELP GROUP-MP	GOPINATH MISHRA
32	WP(C)/17271/2021 7833/2021	PRADYUMNA KUMAR MISHRA-MP	SANJIB KUMAR BHANJADEO
33	WP(C)/17274/2021 656/2021	ASHOK AMANTA-MP	
34	ABLAPL/6262/2021 657/2021	SK. MURAD MOIN@SK MURAD MOHIN@AMAN-MP	SUSHANTA KUMAR SAMANTARAY
35	ABLAPL/7413/2019 7819/2021	BANKABIHARI DAS-MP	BIRAJA PRASANNA SATAPATHY
36	WP(C)/6354/2021 7832/2021 WP(C)/21230/2012	MD.SHAH FAISAL ANSAR-MP	